

Form VIII

Details of entities in which aggregate shareholding is 10% or more (by individual promoter, HUF, entities in which the HUF is having shareholding 10% or more, relatives, persons acting in concert, associate enterprises, entities in which the individual promoter is having shareholding 10% or more & entities in which the individual promoter is considered as being interested)

| Name of the entity * | Relationship with the individual promoter along with breakup of the present shareholding | Date of incorporation | Nature of business activity | Registered Office address | PAN no. | TAN No. | CIN no. | Income tax circle to which the entity belongs to | Name of the regulator | Registration details in case the entity is regulated by SEBI | As on March 31, --- | | Proposed shareholding in the bank | |
|----------------------|--|-----------------------|-----------------------------|---------------------------|---------|---------|---------|--|-----------------------|--|------------------------------|-------------------------------|-----------------------------------|------|
| | | | | | | | | | | | Total assets (Rs. in crores) | Total revenue (Rs. in crores) | In Rs. | In % |
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*(including previous names, if any)